

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

To,

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

1. Miss Manju Kumari, J.M.-cum- Addl. Civil Judge (Jr. Div.)-cum-P.M. (JJ Board), Dhanbad,
2. Sri Rajiv Tripathi, J.M.-cum-P.M.(JJ Board), Ranchi,
3. Miss Lucy Sosen Tigga, Civil Judge (Jr. Div.)-cum-P.M.(JJ Board), Koderma,
4. Sri Bishwanath Oraon, J.M.-cum-Civil Judge(Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,
5. Sri Sandeep Nishit Bara, Civil Judge(Jr. Div.)-cum-Judge Incharge, Hazaribagh,
6. Sri Arbind Kachchap, J.M.-cum-Civil Judge(Jr. Div.), Dhanbad,
7. Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa, Porahat,
8. Miss Sushila Soreng, J.M.-cum-Civil Judge(Jr. Div.), Jamshedpur,
9. Miss Ruchi Dayal, Addl. Civil Judge(Jr.Div.), Bokaro,
10. Miss Nirmala Barla, Addl. Civil Judge (Jr. Div.), Bokaro,
11. Sri Vivek Kumar, Addl. Civil Judge (Jr. Div.), Bokaro,
12. Sri Alok Marandi, Addl. Civil Judge (Jr. Div.), Chatra,
13. Sri Rohit Kumar, Addl. Civil Judge(Jr. Div.), Daltonganj (Palamau),
14. Sri Rajendra Prasad, Addl. Civil Judge(Jr. Div.), Daltonganj (Palamau),
15. Miss Anju Kumari Minz, Addl. Civil Judge(Jr. Div.), Deoghar,
16. Sri Anil Kumar, Addl. Civil Judge(Jr. Div.), Madhupur, Deoghar,
17. Sri Arpit Srivastava, J.M.-cum-Addl. Railway Magistrate, Dhanbad,
18. Miss Ritwika Singh, Addl. Civil Judge(Jr. Div.), Dhanbad,
19. Miss Ritu Kujur, Addl. Civil Judge(Jr. Div.), Dhanbad,
20. Sri Surendra Bedia, Addl. Civil Judge(Jr. Div.), Dhanbad,
21. Miss Shruti Soren, Addl. Civil Judge(Jr. Div.), Dhanbad,
22. Sri Ravi Narayan, Addl. Civil Judge(Jr. Div.), Dhanbad,
23. Miss Moumita Guin, Addl. Civil Judge(Jr. Div.), Dhanbad,
24. Sri Manish Kumar Mishra, Addl. Civil Judge(Jr. Div.), Dumka,
25. Sri Abhishek Srivastava, J.M.-cum-Judge l/c-cum-Addl. Civil Judge(Jr. Div.), Garhwa,
26. Sri Mayank Tushar Topno, Addl. Civil Judge(Jr. Div.), Garhwa,
27. Miss Sama Roshini Kullu, Addl. Civil Judge (Jr. Div.), Garhwa,
28. Sri Praveen Oraon, Addl. Civil Judge(Jr. Div.), Giridih,
29. Sri Bhupesh Chandra Samad, Addl. Civil Judge(Jr. Div.), Giridih,
30. Sri Shambhu Mahto, J.M.-cum-P.M.(JJ Board), Giridih,
31. Miss Pragya Bajpai, Addl. Civil Judge (Jr. Div.), Jamshedpur,
32. Miss Shikha Rani Tigga, Addl. Civil Judge(Jr. Div.), Jamshedpur,
33. Sri Manish Manikant Pradhan, Addl. Civil Judge(Jr. Div.), Jamshedpur,
34. Sri Krishna Lohra, Addl. Civil Judge(Jr. Div.), Jamshedpur,
35. Miss Mariam Hemrom, Addl. Civil Judge(Jr. Div.), Jamshedpur,
36. Miss Satyabhama Kumari, Addl. Civil Judge(Jr. Div.), Jamshedpur,
37. Miss Sanjibita Guin, Addl. Civil Judge(Jr. Div.), Jamshedpur,
38. Sri Walter Bhengra, Addl. Civil Judge(Jr. Div.), Jamshedpur, Ghatshila,
39. Sri Ravi Prakash Tiwari, Addl. Civil Judge(Jr. Div.), Khunti,
40. Sri Rajeev Kumar Singh, Addl. Civil Judge(Jr. Div.), Koderma,
41. Sri Achhat Srivastava, Addl. Civil Judge(Jr. Div.), Latehar,
42. Sri Manoj Kumar Indwar, Addl. Civil Judge(Jr. Div.), Lohardaga
43. Miss Kumari Nitika, Addl Civil Judge (Jr. Div.), Ranchi,
44. Miss Avanika Gautam, Addl. Civil Judge(Jr. Div.), Ranchi,
45. Sri Dharmendra Kumar, Addl. Civil Judge(Jr. Div.), Ranchi,

46. Sri Tarkeshwar Das, Addl. Civil Judge (Jr. Div.), Ranchi,

47. Sri Nishith Kumar, Addl. Civil Judge(Jr. Div.), Ranchi.

Sub: - Nomination for attending two days (R-11) Refresher Training Programme in Criminal Trial scheduled to be held on 6th and 7th July, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-11) Refresher Training Programme in Criminal Trial scheduled to be held on 6th and 7th July, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 06.07.2019 at 9:30 AM in proper dress.

Further, you are directed to bring official laptops with Jio-Fi connection for training in CIS 3.01 and also the relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 5th July, 2019 till the evening of 7th July, 2019.

Yours faithfully,

Sd/- J.P. Singh

Registrar (Administration)

Memo No. 2235 /Appt.

Dated, Ranchi, the June 29, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2165/JAJ dated 01.06.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

J.P. Singh
29/06/19

Registrar (Administration)